Arrest of Pakistani Nationals on Cooch Behar Railway Station

1854. Shri P. C. Borooah: Will the Minister of Home Affairs be pleased state.

- (a) whether it is a fact that a number of Pakistani nationals were arrested on the Cooch Behar Railway station on or about 3rd May, 1962, for illegal entry into India;
- (b) if so, how many were arrested;
- (c) how these persons managed to cross into India?

The Minister of State in the Ministry of Home Affairs (Shri Datar):
(a) to (c). Eleven such persons, who had managed to enter India by clandestine means, were arrested on the 1st May, 1962.

Mining Leases in Kutch and Saurashtra

1855. Shri Yajnik: Will the Minister of Mines and Fuel be pleased to state:

- (a) whether a large number of persons have applied for mining leases to mine various commodities in the regions of Kutch and Saurashtra;
- (b) the number of leases that have been granted; and
- (c) when the decision on the remaining applications will be taken?

The Deputy Minister of Mines and Fuel (Shri Hajarnavis): (a) to (c). Applications for grant of mineral concessions are received and disposed of by the State Government. The information asked for is being ascertained from the Government of Gujarat and will be placed on the Table of the House as soon as received from that Government.

Oil and Gas in Kutch

1856. Shri Yajnik:
Shri Jashvant Mehta:

Will the Minister of Mines and Fuel be pleased to state:

- (a) the number of parties that have been sent to make surveys of oil and gas resources in Kutch during the last few years;
- (b) whether the same parties have been conducting the first preliminary surveys at the same place for the last few years; and
- (c) whether any favourable reports have been received from them?

The Minister of Mines and Fuel: (Shri K. D. Malaviya): (a) 13 parties have been sent out since 1956-57.

- (b) No. Sir.
- (c) Only preliminary surveys have been completed in the area. Detailed surveys are in progress. Prospects of the area can be assessed only after geological and geophysical surveys have been completed.

भी एम० एन० राय के बारे में पुस्तक

्रश्ची सरजू पाण्डेय : १६४७. ेुभी ज० व० सिंह :

क्या वैज्ञानिक सनुसंघान सौर सांस्कृतिक कार्य मंत्री यह बताने की कृपा करेंगे कि :

- (क) क्या यह सच कि कैलिफोर्निया यूनिवर्सिटी प्रेंस श्री एम० एन० राय के जीवन ग्रीर कांतिकारी कार्यों के बारे में एक पुस्तक प्रकाशित कर रहा है; ग्रीर
- (स) क्या इस संबंध में भारत सरकार से भी उक्त प्रेस ने संबंध स्थापति कर कुछ जानकारी प्राप्त करने का प्रयास किया है।

वैज्ञानिक ग्रनुसंघान ग्रौर सांस्कृतिक-कार्य मंत्री (श्री हमायुन कविर) :

- (क) सरकार को इस बारे में कोई जानकारी नहीं है।
 - (खा) जी नहीं।

Coal Production

- 1858. Shri Hari Vishnu Kamath: Will the Minister of Mines & Fuel be pleased to state
- (a) Whether it is a fact that during the Second Plan period production in some coal mines in the public sector fell short of the target;
- (b) if so, the names of those mines, together with figures of target and actual production;
- (c) whether during the same period production in some coal mines in the private sector exceeded the target;
- (d) if so, the names of those mines together with figures of target and actual production;
- (e) the factors responsible for the unsatisfactory performance of mines in the public sector; and
- (f) the measures being taken to improve the position during the Third Plan period?

The Minister of Mines and Fuel (Shri K. D. Malaviya): (a) The public sector was required to achieve a target rate of production of 16.15 million tons during the last quarter of the last year of the Plan. This rate was not only achieved but slightly exceeded.

- (b) Does not arise.
- (c) and (d). The private sector as a whole attained its target in the Second Plan.
 - (e) and (f). Do not arise.

Bauxite in Saurashtra

- 1859. Shri Yajnik: Will the Minister of Mines and Fuel be pleased to state:
- (a) the number of mining leases given for mining Bauxite in Saurashtra;

- (b) the approximate area for which these mining leases have been given;
- (c) whether Government propose to mine Bauxite in Saurashtra in the public sector: and
- (d) if so, the area in which it is proposed to do so?

The Deputy Minister in the Ministry of Mines and Fuel (Shri Hajarmavis: (a) and (b). Mining leases for Bauxite are granted by the State Government. Information asked for is being collected from the Government of Gujarat and will be placed on the Table of the House as some as received.

(c) and (d). The following areas in Jamnagar and Kutch districts of Gujarat have been reserved for State exploitation of Bauxite. Specific mining projects have yet to be formulated.

Jamnagar districts (Kalyanpur Mahel only)

- (1) Ran-Mewasa-Habardi
- (2) Nandana
- (3) Mahadevia
- (4) Lamba
- (5) Bakudi
- (6) Bhatia(7) Mota Asota

Kutch district

- (8) Abdosa taluk-Areas falling in Narodi
- (9) Mandhvi taluk—Areas falling in Goniasar—Wandh, Asambia (Nane) Fordi—Panudi— Tumbdi, Nangoreda and Rataria (Nana)
- (10) Lackhpat taluk—Areas falling in Madh and Saran.
- (II) Nakhatrana—Areas falling ir Naroda-Kotada Jarjok.

Heavy Electrical Equipment Plant, Hyderabad

- 1860. Shri Eswara Reddy: Will the Minister of Steel and Heavy Industries be pleased to state:
- (a) the number of technical persons recruited so far for Heavy Electrical Equipment Plant at Hyderabad; and